

ITEM NO.5

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 5088/2019

(Arising out of impugned final judgment and order dated 29-10-2018 in CEA No. 63/2018 passed by the High Court of Judicature at Bombay)

COMMISSIONER OF CENTRAL TAX, PUNE-I

Petitioner(s)

VERSUS

M/S SANY HEAVY INDUSTRIES (I) PVT LTD.

Respondent(s)

Date : 30-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. Sanjay Jain, ASG
Ms. Nisha Bagchi, Adv.
Ms. Sunita Rani Singh, Adv.
Mr. A.K. Kaul, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s)

Mr. Anirban Bhattacharya, AOR
Ms. Suprati K. Sarkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No. 5299 of 2018.

(ASHA SUNDRIYAL)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)